

Union Territory. Funds will also be released to the Union Territory of Goa, Daman & Diu from the amount provided in the Centrally Sponsored Accelerated Rural Water Supply Programme.

Vacant Posts of Beldars in C.P.W.D.

7897. SHRI K. LAKKAPPA:

PROF. AJIT KUMAR MEHTA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a good number of vacancies of Beldars are lying vacant in various Divisions of C.P.W.D. in Delhi;

(b) if so, details Circle-wise; and

(c) the action contemplated in the matter?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). The information is being collected from the various Divisional and Circle Offices of the CPWD and will be laid on the Table of the Sabha.

Draw of lots in respect of New Pattern Scheme; 1979 by DDA

7898. SHRI CHANDRADEO PRA-SAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether DDA made an announcement that draw of lots in respect of flats registered under the New Pattern Scheme, 1979 would be held and the persons declared successful would be intimated during the Fourth week of March, 1981;

(b) whether DDA have not taken any action in compliance with the announcement thereby leaving a large number of registrants kept waiting;

(c) the reasons why DDA did not make another announcement explaining the reasons for not keeping their promise;

(d) when DDA propose to hold draw of lots in respect of the said scheme; and

(e) whether the result of draw would be published in all the leading newspapers?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) It was announced that the results would be declared in the third week of March, 1981.

(b) No, Sir. The draw had already been held in March, 1981.

(c) On account of a stay order from the Delhi High Court, the results of draw could not be declared. The DDA has intimated that whoever approached it was informed about it.

(d) In view of the reply to part (b) above, the question does not arise.

(e) the results of the draw have been published in some leading newspapers of 18-4-81.

Diesel at concessional rate to smaller fishing boats

7899. SHRI GEORGE FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

(a) whether diesel is allowed at concessional price to operators of fishing boats fitted with engines of 150 HP and more;

(b) if so, whether Government propose to extend this concession to operators of smaller fishing boats; and

(c) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Some concessions on the excise duty are available to such vessels.